

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

Subject: Preventive measures to contain spread of Covid-19 infection.

ORDER

No: 843 of 2021/RG

Dated: 16.09.2021

Keeping in view the rising trend of Covid-19 Infection cases in UT of Jammu & Kashmir and Ladakh particularly in Kashmir Valley and the strong apprehension of the third wave of Covid-19, the Registrars Judicial of both wings of the High Court and the Principal District Judges of all Districts of UT of Jammu & Kashmir and Ladakh are directed to strictly adhere to the protocol issued by the High Court vide order No. 441/RG dated 30.06.2021 read with High Court order No. 611 of 2021/RG dated 30.07.2021.

The Advocates and all other stakeholders shall cooperate with the concerned officers/officials of the High Court/District Judiciary in implementing the protocol in letter and spirit.

The Registrars Judicial shall ensure that except officers/officials of the Registry and Advocates, no other person is permitted entry in the High Court/District Court building and only those shall be permitted entry who are fully vaccinated and possess certificate in this regard.

The Registrars Judicial and District Judges concerned shall ensure complete sanitization of the court building twice in a week

**Sd/
(Pankaj Mithal)
Chief Justice**

No:42735-85/RG/GS

Dated:- 16.09.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Computers, High Court of J&K, Srinagar,
5. Registrar Rules, High Court of J&K, Srinagar,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,

7. Director, J&K State Judicial Academy, Srinagar,
8. All Principal District and Sessions Judges of UT of J&K and Ladakh.
9. Administrative Officer, Office of the Advocate General, J&K.
10. President, J&K High Court Bar Associations, Srinagar/Jammu.
11. All Presidents of District Bar Associations in UT of J&K and Ladakh.
..... for information,
12. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court of J&K,
13. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
14. Order File.


Registrar General

